Location and number of Central Government Industrial Tribunals-cum-Labour Courts (CGITs)

Location					No. of CGITs		
Asansol .					,	1	
Bangalore						1	
Bombay				-		2	
Calcutta .				•		1	
Chandigarh						1	
Dhanbad						2	
Kanpur .						1	
Jabalpur ,	•					1	
Jaipur .		•	•	-	•	1	(sanctioned in January 1992 but not started functioning)
New Delhi		-	•			1	
Total						12	

Exit Policy

3702. SHRI SANJAY DALMIA: SHRI O. P. KOHLI:

Will the Minister of LABOUR be pleased to state:

- (a) number of workers who have taken the advantage of the present exit policy of Government during the last two years;
- (b) whether it is also a fact that the present policy has failed to achieve the desired results:
- (c) if so, the details in this regard; and
- (d) whether it is a fact that Government propose to amend the present exit policy to make it more attractive and if so, details of the steps being taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR SH RI P. A. SANGMA): (a) There

is no policy of the Government which can be termed as 'Exit Policy'.

(b) to (d) Question does not arise.

महाराष्ट्र में महिलाओं के लिये औद्योगिक प्रशिक्षण संस्थान खोलने हेतु वित्तीय सहायता

3703 श्रीमती चित्रका अभिनन्दन जैन: क्या श्रम मंत्री 13 दिसम्बर, 1993 को राज्य सभा में प्रतारांकित प्रश्न 1326 के दिये गये उत्तर को देखेंगे श्रीर यह बताने की कुपा करेंगे कि:

(क) वर्ष 1993-94 और 1994-95 के दौरान महाराष्ट्र और गुजरात में महिलाओं के लिये श्रौद्योगिक प्रशिक्षण संस्थान खोलने हेतु वित्तीय सहायता उपलब्ध कराने के प्रयोजनार्थ विश्व बैंक द्वारा कितनी सहायता राशि दिये जाने